

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE  
(PC ACT) (CBI), ROUSE AVENUE COURTS COMPLEX, NEW DELHI.**

**ORDER**

Pursuant to Hon'ble High Court letter bearing No.2991-3003/DHC/Gaz/G-4/DHJS/SumVac/2024 dated 7th May, 2024, I hereby authorize the following Special Judges (PC Act)(CBI/ACB), Rouse Avenue Court Complex, New Delhi under section Section 10(3) of the Criminal procedure Code, 1973 to hear and dispose of Bail/urgent criminal applications, pertaining to the Police Stations & Investigating Agencies of Rouse Avenue Court, New Delhi including the urgent matters under Special Acts i.e PC Act-1988 & PMLA Act, 2002 pertaining to Rouse Avenue Court, New Delhi as mentioned below during the Summer Vacation, 2024 w.e.f. 10.06.2024 to 30.06.2024:-

S.No	Name of the Judicial Officers	Date of Duty	Room No.	Floor
1	Sh. Sanjeev Aggarwal, Special Judge(PC Act)(CBI)-10	10.06.2024 & 11.06.2024	510	5 <sup>th</sup>
2	Sh. Sanjay Bansal, Special Judge(PC Act)(CBI)(Coal Block Cases)-2	12.06.2024	609	6 <sup>th</sup>
3	Sh. Prashant Kumar Special Judge(PC Act)(CBI)-07	13.06.2024	607	6 <sup>th</sup>
4	Sh. Mukesh Kumar Special Judge(PC Act)(CBI)-05	14.06.2024	611	6 <sup>th</sup>
5	Sh. Gagandeep Singh Special Judge(PC Act)(CBI)-04	15.06.2024	604	6 <sup>th</sup>
6	Sh. Ashwani Kumar Sarpal Special Judge(PC Act)(CBI)-08	18.06.2024	511	5 <sup>th</sup>
7	Ms. Niyay Bindu, Special Judge(PC Act)(CBI)-13	19.06.2024 & 20.06.2024	506	5 <sup>th</sup>
8	Sh. Gaurav Rao Special Judge (PC Act)(CBI)-01	21.06.2024, 22.06.2024 & 24.06.2024	601	6 <sup>th</sup>
9	Sh. Amitabh Rawat Special Judge (PC Act)(CBI)-14	25.06.2024 & 26.06.2024	507	5 <sup>th</sup>
10	Sh. Jay Thareja Special Judge (PC Act)(ACB)-02	27.06.2024 & 28.06.2024	608	6 <sup>th</sup>
11	Ms. Sunena Sharma Special Judge (PC Act)(CBI)-01	29.06.2024	412	4 <sup>th</sup>

- \* Further, it is ordered that the Judicial Officers performing duties during Summer Vacation 2024 as mentioned above, shall also look after urgent misc. work like remand, issuance of search warrants etc. after 5:00 P.M. also on the dates mentioned against their names.
- \* The following Judicial Officers shall also look after urgent misc. work like remand, issuance of search warrants etc. on Sundays and holidays and also after 5:00 P.M. as mentioned below :-
 

Sh. Gagandeep Singh, Special Judges (PC Act) (CBI)	:	16.06.2024 (Sunday)
Sh. Ashwani Kumar Sarpal, Special Judges (PC Act)(CBI)	:	17.06.2024 (Id-ul Juha Bakrid)
Sh. Gaurav Rao, Special Judges (PC Act) (CBI)	:	23.06.2024 (Sunday)
Ms. Sunena Sharma, Special Judges (PC Act) (CBI)	:	30.06.2024 (Sunday)
- \* During the absence of the undersigned, the Senior most Officer of Delhi Higher Judicial Service including the Duty Officer available in Rouse Avenue Court Complex, New Delhi, shall also perform the Administrative functions of the Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RACC, New Delhi.
- \* The Judicial Officers so detained shall be assisted by their own court staff on the dates they perform duty.
- \* The aforesaid Judicial Officers and their own court staff shall be entitled to avail compensatory leave as per rules, in lieu of actual duties performed by them. However, as Sh. Jay Thareja, Ld. Spl. Judge (PC Act)(ACB), will be availing Spl. Casual Leave from 06.06.2024 to 26.06.2024 and will be performing duty on 27.06.2024 & 28.06.2024, he shall not be entitled to compensatory leave.
- \* The Office of the undersigned will remain open daily from 10:00 AM to 05:00 PM except on Sunday and other holiday, if any.
- \* Any urgent application/bail application pending in any Court shall be placed before the Vacation Judge on the date fixed. The Reader/Ahmad of the concerned Court shall transmit the requisite record to the concerned Court before the date fixed.

- \* Sh. Amitabh Rawat, Spl. Judge (PC Act) (CBI) shall look after the work of his own court from 01.06.2024 to 05.06.2024 & 27.06.2024 to 29.06.2024.
- \* Sh. Jay Thareja, Spl. Judge (PC Act) (ACB) shall look after the work of his own court from 01.06.2024 to 05.06.2024 & 27.06.2024 to 29.06.2024 including the work assigned to him above.
- \* Sh. Arun Kumar Garg, Presiding Officer, Labour Court, Shall look after the work of his own Court from 01.06.2024 to 02.06.2024 & 24.06.204 to 29.06.2024.
- \* All the other Officers of Delhi Higher Judicial Service shall look after the work of their own courts from 01.06.2024 to 07.06.2024.

*Alchandra*

(ANJU BAJAJ CHANDNA)  
Principal District & Sessions Judge-  
cum-Special Judge(PC Act) (CBI)  
Rouse Avenue Court Complex,  
New Delhi.

No.Vacation./RACC/Gaz./2024/ 10046-10136/C

Dated: 30/5/24

**Copy forwarded for information to :-**

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

**Copy forwarded for information and necessary action to :-**

1. All Judicial Officers at Rouse Avenue Court Complex, New Delhi.
2. The Web-site Committee, Tis Hazari Court, New Delhi.
3. The Director of Prosecution, CBI, Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi.
4. The Director General (Prisons), Tihar Jail, New Delhi.
5. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
6. The Chief Prosecutor, CBI/ACB, Rouse Avenue Court, New Delhi.
7. The Director, Directorate of Enforcement, New Delhi.
8. The Commissioner of Police, Police Headquarter, Delhi.
9. The Hony. Secretary, Bar Associations, Tis Hazari, Patiala House, Karkardooma, Saket, Rohini, Dwarka and Rouse Avenue, Delhi/New Delhi.
10. In-charge, Computer Branch, RACC, New Delhi.
11. In-charge, Care-Taking Branch & Filing Section, RACC, New Delhi.
12. The P.S. to undersigned.
13. All Branches at RACC, New Delhi.
14. The Lockup In-charge, Rouse Avenue Court, New Delhi.
15. The Chowki In-charge, Rouse Avenue Court, New Delhi.
16. The Executive Engineer (Civil & Electrical) PWD, RACC, New Delhi.



*Alchandra*

Principal District & Sessions Judge-  
cum-Special Judge(PC Act) (CBI)  
Rouse Avenue Court,  
New Delhi.